(8)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/629/(IB)/2017

NAME OF THE PETITIONER(S)

: VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S)

: URBANE INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Garrar kumar

LIGANESH.

petitioner

ORDER

Mr. K. Gaurav Kumar, Representative for the Petitioner present. Counsel for the Corporate Debtor prayed for time to make submissions. At request, time is enlarged and matter is posted for final arguments. Put up on 30.11.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)